Government of India and Oil and Natural Gas Corporation Limited and Shell India Production Development B.V. with respect to Rajasthan Block RJ-ON-90/1.

[Placed in Library. See No. LT-8279/ 95]

- 1. Administration Reports of various ports and related papers
- 2. Reports and Accounts (1994-95) of Jawahar Lal Nehru Port Trust and new Magalor Port Trust and related papers
- 3. Notifications of the Ministry of Surface Transport

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (Madam) I lay on the table—

I. A copy each (English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:—

- (i)(a) Annual Administration Report of the. Mormugao Port Trust for the year 1994-95.
 - (b) Review by Government on the working of the above Port Trust.

[Placed in Library. *See* No. LT-8309/95]

- (ii)(a) Annual Administration Report of the Madras Port Trust for the year 1994-95.
 - (b) Review by Government on the working of the above Port Trust.[Placed in Library.' See No.

LT-8314/95] (iii)(a) Annual Administration Report of the Jawabarlal Nahry Port

- of the Jawaharlal Nehru Port Trust, Bombay, for the year 1994-95.
 - (b) review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-8312/95]

(iv)(a) One Hundred and Sixteenth Annual Administration Report of the Bombay Port Trust for the year 1994-95. (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-8311/95]

- (v)(a) Annual Administration Report of the Kandla Port Trust for the year 1994-95.
 - (b) Review by Government/on the working of the above Port Trust.[Placed in Library. See No.
- (vi)(a) Sixteenth Annual Administration Report of the Tuticorin Port Trust for the year 1994-95.

LT-8308/95]

- (b) Review by Government on the working of the above Port Trust.
 [Placed in Library. See No. LT-8313/95]
- (vii)(a) Annual Administration Report of the New Mangalore Port Trust for the year 1994-95.
 - (b) Review by Government on the working of the above Port Trust.

[Placed in Library. See No. LT-8310/95]

- II. A copy each (in English and Hindi) of the following papers under subsection (2) of section 103 of the Major Port Trust Act, 1963:—
- (i)(a) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1994-95, and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-8315/95]

- (ii)(a) Annual Accounts of the New Mangalore Port Trust for the year 1994-95, and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts.

[Placed in Library. See No. LT-8316/95]

203 Allocation of time for disposal of

III. A copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification G.S.R. No. 664(E), dated the 25th September, 1995, publishing the Central Motor ' Vehicles (Amendment) Rules, 1995, under sub-section (4) of Section 212 of the Major Vehicles Act, 1988.

[Placed in Library. See No. LT-8162/95]

IV. A copy (in English and Hindi) of the Ministry of Surface Transport Notification G.S.R. No. 302 June, 1995. dated the 6th Publishing the Ministry of Surface Transport (Transport Wing) Joint Director (Electronic Data processing Centre) Recruitment Rules, 1995, under Proviso to' article 309 of the Constitution of India.

> [Placed in Library. See No. LT-8161795]

विभिन्न सत्रों में दिए गए आश्वासनों, वचनों और प्रतिज्ञाओं पर सरकार द्वारा की गई कार्यवाही को दर्शाने वाला विवरण

गृह मंत्रालय में राज्य मंत्री (श्री राम लाल राही): महोदया, में श्री मलंग सिंह की ओर से विभिन्न सत्रों में दिए गए आश्वासनों , वचनों और प्रतिज्ञाओं पर सरकार द्वारा की गई कार्यवाही को दर्शाने वाले निम्नलिखित विवरण (अंग्रेजी तथा हिन्दी) सभा पटल पर रखता हूं

1. विवरण सं. 33 एक सौ पैंतालीसवां सत्र, 1988

 विवरण सं. 36 एक सौ छियालीसवां सत्र, 1988

3. विवरण सं. 42 एक सौ उनचासवां सत्र, 1989

 विवरण सं. 36 एक सौ इक्यावनवां सत्र, 1989

5.विवरण सं. 33 एक सौ तिरपनवां सत्र, 1990

6. विवरण सं.30 एक सौ चौवनवां सत्र, 1990

7. विवरण सं.32 एक सौ पचपनवां सत्र, 1990

8. विवरण सं. ३४ एक सौ छप्पनवां सत्र, १९९०

9. विवरण सं. 28 एक सौ उनसठवां सत्र, 1991

10. विवरण सं.25 एक सौ साठवां सत्र, 1991

11. विवरण सं. 25 एक सौ इकसठवां सत्र, 1991

12. विवरण सं. 23 एक सौ बासठवां सत्र, 1992

13. विवरण सं.22 एक सौ तिरसठवां सत्र, 1992

14. विवरण सं. 22 एक सौ चौसठवां सत्र, 1992

15. विवरण सं. 18 एक सौ पैसठवां सत्र, 1992

16. विवरण सं. 18 एक सौ छियासठवां सत्र, 1993

7. विवरण सं. 15 एक सौ सड़सठवां सत्र, 1993

18. विवरण सं. 14 एक सौ अड़सटवां सत्र, 1993

19. विवरण सं. 11 एक सौ उनहत्तरवां सत्र, 1993

20. विवरण सं. ११ एक सौ सत्तरवां सत्र, १९९४

1. विवरण सं. 8 एक सौ इकहत्तरवां सत्र, 1994

22. विवरण सं. ८ एक सौ बहत्तरवां सत्र, 1994

23. विवरण सं. 5 एक सौ तिहत्तरवां सत्र, 1995 खंड। और॥

24. विवरण सं. १ एक सौ चौहत्तरवां सत्र, 1995

[Placed in Library For 1 to 24 See No. LT-8254/95 to 8277/95]

हिन्दी के प्रसार और विकास को तीव्र करने और संघ के विभिन्न सरकारी प्रयोजनों के लिए उसके प्रगामी प्रयोग संबंधी कार्यक्रम और उसके कार्यान्वयन के संबंध में प्रतिवेदन (1993-94)

श्री राम लाल राही : महोदया, मैं 1993-94 के वर्ष के लिए हिन्दी के प्रसार और विकास को तीव्र करने और संघ के विभिन्न सरकारी प्रयोजनों के लिए उसके प्रगामी प्रयोग संबंधी कार्यक्रम और उसके कार्यान्वयन के बारे में पच्चीसवें वार्षिक मूल्याकंन प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. LT-8296/ 95]

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee at its meeting held on Tuesday, the 28th November, 1995 allotted time for Government Legislative and other Business as follows:—